

1	2	3	4	5
4. Monogram Mills Company Limited, Ahmedabad.		31.3.1981	(-) 87.67	(-) 30.96
5. Meharana Mills Limited, Porbandar		31.12.1981	(-) 469.35	(-) 185.53
6. M/s. P.G. Textiles Limited.		30.6.1981	---	(+) 0.11
7. The Fine Knitting Company Limited, Ahmedabad.				
(Spinning Department Closed)		Not available.		

Takeover of Ahmedabad Textile Mills

904. SHRI MAGANBHAI BAROT :
Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that the four textile mills of Ahmedabad, namely (1) Monogram Mills, (2) Masdern Mills, (3) Manek Chowk Mills and (4) Bhalakia Mills are closed and that there is a demand from the labourers that the managements of these mills be taken over and run by Government to ensure employment to its employees ;

(b) whether Government propose to take over their managements, and/or get it started, and if so, what steps Government propose to take and when ;

(c) whether Government propose to nationalise these four mills extending the benefits of its policy as per the recent Ordinance by which 13 textile mills in Bombay have been nationalised ; and

(d) if not, whether they will ask N.T.C. to take them over under Relief Act ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRIMATI
RAM DULARI SINHA) : (a) Yes, Sir.

(b) to (d) Various aspects relating to the closure of these mills are being examined by Government for finding out a solution to the problems arising out of closure of these mills.

Losses in Cotton Textile Mills Run by N.T.C

905. SHRI MOHANLAL PATEL :
DR. PRATAP WAGH :
DR. KRUPASINDHU BHOI :

Will the Minister of COMMERCE be pleased to state :

(a) the amount of loss incurred by National Textile Corporation during April-September, 1983 ; and

(b) in view of the fact that some textile mills have been newly nationalised, what measures are being taken for the betterment of the textile mills run by National Textile Corporation and to reduce the losses ?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI P.A.
SANGMA) : (a) The losses suffered by NTC mills and the mills managed by it as the 'Authorised Person' during April-September, 1983 are indicated below :-

NTC Mills	—	Rs. 35.13 crores (Prov.)
Managed Mills	—	Rs. 10.22 crores (Prov.)

(b) Some of the important steps taken to improve the working of these mills are as follows :-

(i) modernisation of machinery and expansion of capacity, wherever necessary ;

- (ii) rationalisation of workload and labour force ;
- (iii) installation of diesel generating sets to overcome power shortage ; and
- (iv) diversification in the pattern of Production.

Utilisation of Funds by Air India

906. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing :

- (a) total investments made so far in Air India ;
- (b) whether any funds provided by World Bank and other foreign financial institutions were utilised for Air India :
- (c) If so, details of the same ; and
- (d) whether the airline made any profits or sustained losses so far (giving cumulative figures) ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) The total investment made by Government in Air India is Rs. 148.73 crores.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

(d) Since 1953-54 Air India has made a cumulative profit of approximately Rs. 113 crores.

News-Item Captioned "Finance Minister Misleads Parliament"

907. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that while replying to Unstarred Question No. 5207 on 26 August 1983 regarding U.K. Companies who sought shares of Reliance Textils, he had confirmed that 11 companies in U.K. had purchased shares of 'Reliance Textiles' in India and that these companies were duly incorporated under the U.K. laws ;

(b) If so, whether the attention of Government has been drawn to the news report in 'Telegraph' of 16.9.83 under the caption 'Finance Minister misleads Parliament'; and

(c) if so, whether this report in 'Telegraph' clearly stating that two of these 11 companies were not registered at all, one went into liquidation, eight years ago, five others were registered three months after they purchased the shares in India and only one among these 11 companies has any standing in U.K. is correct ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) and (c) The Reserve Bank of India approved the investments by the 11 non-resident companies in Reliance Textiles only after satisfying itself about the existence of all these companies on the basis of certificates obtained from overseas chartered accountants/auditors to this effect. In the light of the press report in the 'Telegraph' of 16.9.1983, it has been re-confirmed from the Reserve Bank of India that these companies were incorporated before they bought the shares.

मध्य प्रदेश में बबीना सैनिक चाँदमारी क्षेत्र के लिए अधिग्रहीत भूमि का मुआवजा देने में हेरा-फेरी करना

909. श्री सत्यनारायण जटिया : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका मंत्रालय मध्य प्रदेश के शिवपुरी जिले में पिथौरा तहसील के 33 गांवों में रक्षा मंत्रालय के अन्तर्गत बबीना सैनिक